

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'सी', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH: KOLKATA
श्री संजय गर्ग न्यायिक सदस्य एवं श्री राजेश कुमारलेखा सदस्य के समक्ष ,
[Before Shri Sanjay Garg, Judicial Member & Shri Rajesh Kumar, Accountant Member]

I.T.A. No. 2309/Kol/2018
Assessment Year : 2015-16

ITO, Ward- 34(3), Kolkata	Vs.	M/s Citywings Dealers LLP (PAN: AAKFC 0689 D)
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी(

C.O. No. 17/Kol/2021
Assessment Year : 2015-16

M/s Citywings Dealers LLP (PAN: AAKFC 0689 D)	Vs.	ITO, Ward- 34(3), Kolkata
Cross- Objector		Respondent / प्रत्यर्थी(

CORRIGENDUM

Per Rajesh Kumar, AM:

At the time of scrutiny and disposing off the order, Registry correctly pointed out an inadvertent typographical error in I.T.A. No. 2309/Kol/2018 and CO. No. 17/Kol/2021 for AY 2015-16. The name of assessee has wrongly been mentioned as M/s Citywings Dealers Pvt. Ltd. instead of M/s Citywings Dealers LLP. Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and the name of assessee shall be read as **M/s Citywings Dealers LLP**. Hence this corrigendum is issued to modify the order accordingly.

Sd/-
(Sanjay Garg /संजय गर्ग)
Judicial Member/न्यायिक सदस्य

Sd/-
(Rajesh Kumar/राजेश कुमार)
Accountant Member/लेखा सदस्य

Dated: 2nd January, 2023

SB, Sr. PS

*I.T.A. No.2309/Kol/2018
CO No. 17/Kol/2021
Assessment Year: 2015-16
M/s Citywings Dealers LLP .*

Copy of the order forwarded to:

1. Appellant- ITO, Ward-34(3), Kolkata
2. Respondent – M/s Citywings Dealers LLP., 9, Lal Bazar Street, Mercantile Building, Block-A, 3rd Floor, Kolkata-700001.
3. Ld. CIT(A)- 10, Kolkata (Sent through e-mail)
4. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata